

**NEW SUGAR MILLS IN MAHARASHTRA**

268 **SHRI ASHOK ANANDRAO DESHMUKH**  
**SHRI MORESHWAR SAVE**

Will the Minister of FOOD be pleased to state

(a) the number of proposals received in 1990 for granting approval to set up new sugar mills in Maharashtra,

(b) the number of proposed new sugar mills recommended by the State Government of Maharashtra and the grounds on which the licences are given to new sugar mills,

(c) the number of such proposals received by the State Government of Maharashtra,

(d) whether the proposal for setting up Sar Baba Cooperative Sugar Mill has been approved by the Union Government, and

(e) if not the reasons therefor

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) During the year 1990 148 proposals for grant of Letters of Intent/Licences to set up new sugar mills in Maharashtra State were received in the Department of Food through Department of Industrial Development of the Ministry of Industry, Government of India, New Delhi

(b) Out of the above, 21 proposals have been recommended by the Government of Maharashtra. The proposals for establishment of new sugar factories are considered as per the licensing policy guidelines

(c) The information is not available as it relates to State Government

(d) and (e) The Licensing Policy for sugar industry for the Eighth Five Year Plan period is under review of the Government. The proposal for setting up of Sar Baba Cooperative Sugar Mill along with other pending proposals would be considered in the light of the aforesaid review.

[English]

**PANEL TO CHECK CEMENT PRICES**

269 **SHRI ASHOK ANANDRAO DESHMUKH** Will the **PRIME MINISTER** be pleased to state

(a) whether there is any proposal to set up a panel to check the increase in cement prices, and

(b) if so the composition terms of reference of the proposed panel and by what time a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P J KURIEN) (a) and (b) A Working Group consisting of Joint Secretary (Department of Supplies), Development Commissioner for Cement Industry, Executive Director Railway Board and Addl Director-General, Directorate General Supplies and Disposal has been set up to consider measures and work out a scheme to hold the cement prices to a reasonable level keeping in mind the following matters —

(i) Availability of required number of railway wagons to Cement Industry

(ii) Compensate Industry for abnormally high rate of charges for movement by road

(iii) Work out an appropriate freight equalisation scheme for Cement Industry

The Report of the Group is awaited

**EXPENDITURE ON TELECAST OF ELECTION RESULTS—ANALYSIS**

270 **SHRI AMAR ROYPRADHAN** Will the **MINISTER OF INFORMATION AND BROADCASTING** be pleased to state the expenditure incurred on the telecast of Election Results Analysis, 1991 and the payments made to various agencies in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

**BROADCASTING (KUMARI GIRJA VYAS)** Doordarshan incurred an expenditure of Rs 35,93 000 for payment

to various agencies as per the following details for the telecast of Election Results-Analysis —

Name of the agency	Amount Paid
1. M/s NDTV, New Delhi	Rs 25 60 000 -
2 M/s PTI, New Delhi	Rs 5 00,000/-
3 M/s UNI, New Delhi	Rs 5,00 000/-
4 M/s Z-Axis, Bombay	Rs 33 000/-

In addition to the above an amount of Rs. 1,77 00 000 is anticipated to be paid to the Department of Telecommunications for providing hot lines protection channels etc

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) (1) Statewise list of Central PSEs which had incurred losses during the year 1989 90 is attached as a statement

#### **PUBLIC SECTOR ENTERPRISES RUNNING IN LOSS**

271 **SHRI C. K. KUPPUSWAMY**  
Will the PRIME MINISTER be pleased to state

(a) the names of the Public Sector Enterprises running in loss Statewise and

(b) the action taken by the Government to make good the loss incurred by these Public Sector Enterprises ?

(b) Improving the working of the central public sector enterprises is a continuous process. In this regard various measures such as change in product mix, technological upgradation, improved maintenance management practices, energy conservation, modernisation or organisational restructuring, etc. are taken. A new concept of Memorandum of Understanding (MOU) has been introduced which clarifies the mutual obligations of the public sector enterprises and the administrative Ministries in achieving improved performance.

#### **STATEMENT**

##### **Statewise List of Loss Making PSEs**

(During 1989 90)

#### **ANDHRA PRADESH**

- 1 Southern Pesticides Corpn Ltd
- 2 Hindustan Fluorocarbons Ltd

#### **ASSAM**

- 3 North Eastern Regional Agri Marketing Corpn Ltd
- 4 Assam Ashok Hotel Corpn Ltd

#### **BIHAR**

- 5 Bharat Refractories Ltd
- 6 Pyrites, Phosphates and Chemicals Ltd
- 7 Heavy Engineering Corpn Ltd
- 8 Engineering Projects (India) Ltd
- 9 Projects and Development India Ltd
- 10 Ranchi Ashok Bihar Hotel Corpn Ltd